

To,

The Registrar,
National Green Tribunal
Principal Bench
New Delhi

No 224 /st-camp/2020

Date 26/06/2020

Subject :- ACTION TAKEN REPORT IN COMPLIANCE OF ORDER DATED 04-06-2020 PASSED BY NGT ON OA NO 714/2018 TITLED BY JITENDRA RANA VERSUS STATE OF UTTAR PRADESH AND OTHERS.

Sir,

In the above noted case Hon'ble Tribunal has directed that let further action taken expeditiously and completed preferably within three months and action taken report be filed as on 30-06-2020 before the next date by e-mail at judicial-ngt@gov.in. In pursuant to said directions undersigned directed ADM, ASP, ROUPPCB, DDO, DPRO, SDM Baraut, CO Baraut, Tehsildar Baraut, SHO Doghat, AEE UPPCB to comply the order. In this regard a joint status report has been submitted by the above team (Status report attached). In the status report it is mentioned that District Administration, Police Administration and UPPCB regularly monitor to prevent the leather treatment work inside the village. No leather treatment work carried out in the village. Accordingly a spot inspection and action taken report is being submitted along with the present letter for kind perusal and further action in this regard.

With regards,

Enclosure: - Status Report.

Your's faithfully,

Shi
26/06/2020
(Shakuntala Gautam)
District Magistrate
Baghpat

To,

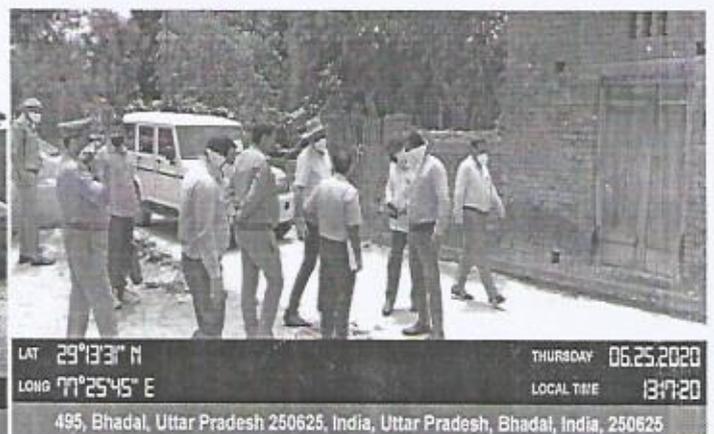
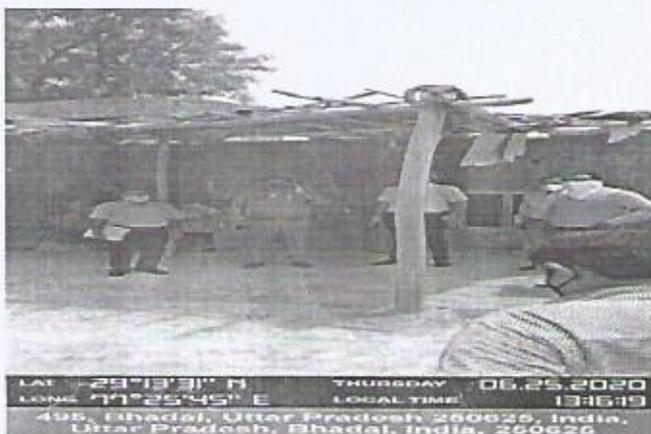
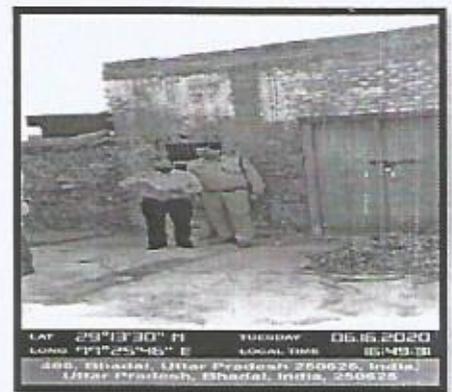
The District Magistrate,
District Baghpat

Subject :- Action Taken Report regarding order passed by Hon'ble NGT on dated 04.03.2020 in OA No. 714/2018 titled as Jitendra Rana Versus State of Uttar Pradesh and others.

Respected Madam,

Please refer your order no 24/ST Camp/NGT/2020 dated 11-03-2020 regarding order passed by Hon'ble NGT Dated 04.03.2020 in OA No. 714/2018 for closure of leather treatment units at Village Bhadal Tehsil Baraut, District Baghpat. The action taken report are as under :-

1. All the 84 leather treatment work units have been served the closure order issued by UPPCB as per direction of Hon'ble NGT.
2. Revenue Department has allotted a land for leather treatment at outer part of village.
3. Leather treatment work in abadi part of village is closed.
4. Local police, administration regularly visits the abadi part of village to prevent leather treatment works.
5. Local police have seized raw skin in bhadal village dated 06-06-2020 and 11-06-2020.
6. Joint team of SDM, circle officer, tehsildar, Inspector, Assistant Engineer of UPPCB visited the village on dated 06.06.2020 and found that no leather treatment work were carried out in side the village Bhadal .
7. Team constituted by District Magistrate, Baghpat vide letter no 24/ST Camp/NGT/2020 dated 11-03-2020, visited village Bhadal on dated 25-06-2020 and found that no leather treatment work were carried out inside the village.
8. Presently leather treatment work is closed inside the village Bhadal, Tehsil-Baraut, District Baghpat and all 84 closure orders issued by UPPCB have been complied.



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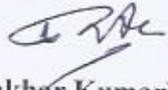
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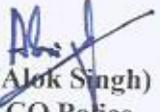
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ATR is forwarded for necessary action.


(Naresh Kumar)
SHO
Doghat, Baghat

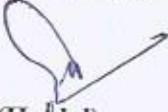

(Prakhar Kumar)
AEE
UPPCB, Meerut

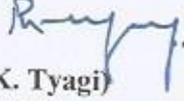

(Pradeep Kumar Singh)
Tehsildar
Baraut, Baghat


(Alok Singh)
CO, Police
Baraut, Baghat


(Durgesh Mishra)
SDM
Baraut, Baghat


(Kumar Amerandra)
DPRO
Baghat


(Hugal)
DDO
Baghat


(R.K. Tyagi)
CEO
UPPCB, Meerut


(Anil Kumar)
ASP
Baghat


(Amit Kumar Singh)
ADM(F/R)
Baghat